Need for construction of permanent buildings for functioning of dispensaries in Mavelikkara Parliamentary Constituency, Kerala ? Laid

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I wish to draw the attention of the Government to the urgent need for own land and permanent buildings for several ESI dispensaries in the Mavelikkara Lok Sabha Constituency. In Kollam district, the ESI dispensaries at Mylom, Sooranad, and Pattazhy operate from rented premises, facing infrastructure constraints that affect service delivery. Similarly, in Kottayam district, dispensaries at Changanassery and Sachivothamapuram lack dedicated buildings, impacting healthcare accessibility for insured workers. In Alappuzha district, dispensaries at Chengannur, Karimulakkal, Mannar, Mavelikkara, and Palamel continue to function from inadequate rented spaces, hampering efficiency and quality of care. The absence of permanent infrastructure not only affects the smooth functioning of these healthcare facilities but also limits their expansion and modernization. The insured workers and their families, who depend on these dispensaries for essential medical care, are deprived of quality healthcare services due to the lack of proper infrastructure. I urge the Government and the Employees? State Insurance Corporation (ESIC) to take immediate steps to identify suitable land and construct permanent buildings for these dispensaries at the earliest, ensuring better healthcare services for the working population of these regions.